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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 940/2018

RELIGARE FINVEST LIMITED

..... Plaintiff

Through

Mr.Abhishek Manu Singhvi and Mr.Sanjeev Puri, Sr.Advs. with Ms.Roopali Singh, Ms.Sayobani Basu and Mr.Raghav Seth, Advs.

versus

LAKSHMI VILAS BANK LIMITED Defendant Through Mr.Jayant Bhushan,Sr.Adv. with Mr.Amit Jajoo, Ms.Sushmita Gandhi, Mr.Abhirup Dasgupta and Mr.Bhargav Kosuri, Advs.

Mr.Akshay Makhija and Mr.Aditya Goyal, Advs. for applicants in IA No.12325/2018

CORAM: HON'BLE MR. JUSTICE JAYANT NATH <u>O R D E R</u> 01.10.2018

Arguments of learned senior counsel for the plaintiff have been heard

in part.

For balance arguments, list on 25.10.2018 at 3:00 P.M.

JAYANT NATH, J.

OCTOBER 01, 2018/v

This is a digitally signed order.

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